

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**SPECIAL BENCH**

**ITEM No. 125**  
**IB-37(PB)/2018**

**IN THE MATTER OF:**

Dinesh Kumar Jain & Ors. ... Applicant / Petitioner  
Vs  
Fantastic Buildcon Pvt. Ltd. & Ors. ... Respondent

**Under Section 7 of Insolvency and Bankruptcy Code, 2016**

**Order delivered on 10.12.2018**

**Coram:**

**Dr. DEEPTI MUKESH**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

For the Petitioner: Mr. Krishna Kumar, Advocate.  
For the Respondent: Mr. Shailesh Dayal & Mr. Sanjay Bansal, Advocates.  
For the RP: Mr. Kamal Vijay, Mr. Rajender Vijay & Mr. OM  
Prakash Vijay Advocates.  
For the Ex-Management: Mr. Rakesh Kumar & Ms. Chetna Bisht,  
Advocates.

**ORDER**

Due to paucity of time, the matter cannot be taken up for hearing, list  
on 7<sup>th</sup> January, 2019.



**(S.K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**



**(DR. DEEPTI MUKESH)**  
**MEMBER (JUDICIAL)**